

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1323/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: Pi Cafes & Restaurants Pvt.Ltd.
V/s.
Konark Natural Fooda Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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ORDER

CP No. 1323/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 08.11.2017.

Sd/ -

V. NALLASENAPATHY
Member (Technical)

Sd / -

B.S.V. PRAKASH KUMAR
Member (Judicial)